

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 2138

TO BE ANSWERED ON THE 20TH DECEMBER, 2022

AGRO-FORESTRY

2138. SHRI SURESH KUMAR KASHYAP:
SHRI NARENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether any scheme has been implemented by the Government to promote agro forestry in the country and if so, the details thereof;
- (b) the States in which the said scheme is being implemented; and.
- (c) the details of the area covered under the said scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Centrally Sponsored Scheme of Sub-Mission on Agroforestry (SMAF) was implemented by the Department of Agriculture & Farmers Welfare since 2016-17 to encourage tree plantation on farm land along with crops/ cropping systems to help the farmers get additional income and make their farming systems more climate resilient and adaptive.

(b): The scheme was implemented in 21 States viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Mizoram, Manipur, Meghalaya, Nagaland and 2 Union Territories viz. Jammu & Kashmir and Ladakh. The scheme is implemented in the States having liberalized transit regulations for transport of timber.

(c): The area covered under the scheme since 2016-17 is 161238 ha.
